Office Order No. 95/2020

Shri Samar Nanda, IRS (C&CE: 2004), Additional Commissioner (Emp. Id. 2526) was attached to DG (Systems & Data Management) purely on temporary basis vide Office Order No. 66/2020 dated 06.07.2020 only for the purpose of drawing his pay and other allowances from the date of his joining in the Board.

2. It has now been decided with the approval of the competent authority to attach Shri Samar Nanda to DGARM, Delhi, purely on temporary basis, only for the purpose of drawing his pay and other allowances, with immediate effect and till his regular posting or until further orders, whichever is earlier.

(Kunwar Balwant Rao)

Under Secretary to the Government of India

Copy to:
1. The officers concerned.
2. All Pr. Chief Commissioners/Pr. Directors General/ Chief Commissioners/ Directors General of Customs, GST and Central Excise.
3. PS to FM/ MoS (F)/ Revenue Secretary/ Chairman, CBIC/ All Members, CBIC/ Commissioner (Coord-I), CBIC/ Commissioner (Coord-II), CBIC/ JS (Admin-IC)/ Pr. DG (Vig.) & CVO, CBIC.
4. AS (R)/JS (R)/Director (Admin- Hqrs.)/ DS (Ad. V)/US (Ad. I)/ SO (P).
5. All Heads of Department under CBIC/Pr.CCA, CBIC, New Delhi.
6. ADG (HRM-I), DGHRD/ ADG (HRM-II), DGHRD.
8. Office Order Folder.

(Kunwar Balwant Rao)

Under Secretary to the Government of India